

ITEM NO.104(MM)

COURT NO.7

SECTION XII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 7130-7133/2011

S.V.MATHAPRASAD

Appellant(s)

VERSUS

LALCHAND MENGHRAJ (DEAD) THR. LRS. & ORS.

Respondent(s)

(IA No. 38284/2021 - APPLICATION FOR PERMISSION AND IA No.
103634/2021 - APPROPRIATE ORDERS/DIRECTIONS)

Date : 01-08-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE PRASANNA BHALACHANDRA VARALE

For Appellant(s) Mr. Pai Amit, AOR

For Respondent(s) Mr. S. Thananjayan, AOR
Ms. Promila, Adv.

UPON hearing the counsel the Court made the following
O R D E R

On the request of the learned counsel for the
appellant, list the matter after two weeks.

(NEETU KHAJURIA)
ASTT. REGISTRAR-cum-PS

(RANJANA SHAILEY)
COURT MASTER

